

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 14.09.2020 (MONDAY)**

**COURT OF CHAIRPERSON**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 517 of 2020	Rajesh Mahajan Vs. Park Network Pvt. Ltd. & Ors.	Praveen Kr. Aggarwal	Tushar Thareja-R1 Ajay Goel -RP

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Judgment**

<b>2.</b>	Comp. App. (AT) (Ins) No. 689 of 2020	Naresh Kumar Sharma & Ors. Vs. Shekhar Resorts Ltd. & Anr.	Pranav Verma	Abhishek Garg, Abhishek Anand,
-----------	---------------------------------------	------------------------------------------------------------------	--------------	-----------------------------------

**(VIRTUAL MODE)**

## **For Orders**

<b>3.</b>	I.A. No. 1958 of 2020 in Comp. App. (AT) (Ins) No. 365 of 2020	Shekhar Roy Choudhury Vs. Jai Trading Company & Ors.	Nirnimesh Dube	Shruti Agarwal (R1)
-----------	----------------------------------------------------------------	------------------------------------------------------------	----------------	---------------------

## **For Admission (Fresh Cases)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 697 of 2020	Jaypee Infratech Ltd. Through Its Interim Monitoring Committee Represented by Duly Authorised Secretary Anuj Jain (Erstwhile Interim Resolution Professional) Vs. JC World Hospitality Pvt. Ltd. Through Its Resolution Professional & Ors.	Sumant Batra	
<b>5.</b>	Comp. App. (AT) (Ins) No. 785 of 2020	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd.	Mahesh Agarwal	

<b>6.</b>	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	Avinash Bhati	
<b>7.</b>	Comp. App. (AT) (Ins) No. 793 of 2020	Kundan Care Products Ltd Vs. Amit Jain and Anr.	Prithu Garg	
<b>8.</b>	Comp. App. (AT) (Ins) No. 794 of 2020	Kundan Care Products Ltd Vs. Amit Jain and Anr.	Prithu Garg	
<b>9.</b>	Comp. App. (AT) (Ins) No. 798 of 2020	Boulevard Projects Delhione Resident Welfare Association Vs. Amit Agarwal Resolution Professional of Boulevard Projects Pvt. Ltd.	Samar Bansal	

#### For Admission (After Notice)

<b>10.</b>	Comp. App. (AT) (Ins) No. 521 of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan	Sidhartha Barua-R1 Satya Devi-R2 Alamuri-IRP
<b>11.</b>	Comp. App. (AT) (Ins) No. 566 of 2020	Shruti Impex Vs. N. R. Commercials Pvt. Ltd.	Bhanu Gupta	Saurabh Surana
<b>12.</b>	Comp. App. (AT) (Ins) No. 699 of 2020	Anand Kumar Vs. Alliaance Biotech & Anr.	Piyush Singh	
<b>13.</b>	Comp. App. (AT) (Ins) No. 715 of 2020	Rushabh Civil Contractors Pvt Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	
<b>14.</b>	Comp. App. (AT) (Ins) No. 741 of 2020	Maharashtra Seamless Ltd. Vs. S. Hari Prasad & Ors.	Ajay Bhargava	

#### For Hearing

<b>15.</b>	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Union Bank of India & Anr.	Syed Abdul Haseeb	Vivek Kohli-R1 Bilal Aali-R2(IRP)
------------	---------------------------------------------	----------------------------------------------------	-------------------	--------------------------------------

<b>16.</b>	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Keith Varghese-R2
------------	---------------------------------------------	----------------------------------------------	--------------	-------------------

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Admission (After Notice)**

<b>17.</b>	Comp. App. (AT) (Ins) No. 654 of 2020	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.)	Arpan Behl	Sumant Batra-R1 Siddhant Kan-R2 Charu Bansal-R2 & R3 Sumesh Dhawan-R4
------------	---------------------------------------------	------------------------------------------------------------------------------------------------------	------------	-----------------------------------------------------------------------------------

**For Hearing**

<b>18.</b>	Comp. App. (AT) (Ins) No. 729 of 2020	Union Bank of India (Erstwhile Corporation Bank) Vs. Dinkar T. Venkatasubramanian & Ors.	Alok Kumar	Sanjay Bhatt
<b>19.</b>	Comp. App. (AT) (Ins) No. 932 of 2019  <b>Part Heard</b>	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF)	Manish Verma	Sonali Khanna

**After the above**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>20.</b>	Competition App. (AT) No.113 of 2019  <b>Part Heard</b>	Ashok Suchde Vs. Competition Commission of India	Sumit Jain	Niti Richhariya
------------	---------------------------------------------------------------------	--------------------------------------------------------	------------	-----------------

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Acting Chairperson**

-sd/-  
Registrar